

ORISSA HIGH COURT

FILING REPORT AS ON :03/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/4870/2026	M/S. K.K.ROADLINES, CUTTACK VS NATIONAL ALUMINIUM COMPANY LTD. (NALCO), BBSR	SASWAT KUMAR ACHARYA VS	// ()	
2	D-BLAPL/3662/2026	SK. LALO @ LALO @ SK.LALLOUDIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /731 /2025 ()	AOR20220001558C202600023
3	D-BLAPL/3667/2026	MONTU SHARMA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 ()	
4	D-BLAPL/3671/2026	SUBHAM ROUT @ CHENTI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	ANGUL TOWN /1182 /2025 ()	
5	D-BLAPL/3672/2026	JAGANNATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	//0 ()	
6	D-BLAPL/3674/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /173 /2025 ()	
7	D-BLAPL/3679/2026	MANTU SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /516 /2025 ()	AOD2025000009C202600004
8	D-BLAPL/3683/2026	MANAS KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// ()	AOD2025000009C202600005
9	D-BLAPL/3694/2026	LIPU @ NIRAKAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /49 /2025 ()	AOD2025000009C202600007
10	D-BLAPL/3698/2026	TIKAN @ RATNAKAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	SABARANG /249 /2025 ()	
11	D-BLAPL/3704/2026	NIRAKAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANTALA /5 /2026 ()	

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12	D-BLAPL/3706/2026	SANTU @ SANTOSH KUMAR ROUTRAY @ SANTOSH KOTIRAMA SAHOO VS STATE OF ODISHA	KOTIRAMA SAHOO VS	KHURDA MODEL /23 /2026 () //	
13	D-BLAPL/3709/2026	RAKESH KUMAR PATTANAIK @ HAPPY VS STATE OF ODISHA	RAGHUNATH BISWAL VS	JANKIA P.S. /181 /2025 () //	
14	D-BLAPL/3710/2026	URMILA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /975 /2025 () //	
15	D-BLAPL/3711/2026	TULU BEHERA VS STATE OF ODISHA	ADITI HOTA VS	NIALI /359 /2025 () //	
16	D-BLAPL/3712/2026	BHARATI JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SORO /989 /2025 () //	
17	D-BLAPL/3713/2026	JITENDRA HATI @ BINI JITENDRA HATI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /7 /2026 () //	
18	D-BLAPL/3719/2026	KALIA BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PUINTALA /249 /2024 () //	
19	D-BLAPL/3721/2026	GANDARAM PAHARIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KOMNA PS /98 /2025 () //	
20	D-BLAPL/3728/2026	GHANASHYAM SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /292 /2024 () //	
21	D-BLAPL/3729/2026	ARUNA GOUDA VS STATE OF ODISHA	SUMITRA PATRA VS	PATTAPUR (ASKA) /463 /2025 () //	
22	D-BLAPL/3730/2026	JISAYA SABAR VS STATE OF ODISHA	SUMITRA PATRA VS	PATTAPUR (ASKA) /463 /2025 () //	
23	D-BLAPL/3731/2026	RAJU BARMAN @ RAJU BRUMAN	JYOTIRMAYA SAHOO	SEA BEACH /114 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/3737/2026	ABHAYA KUMAR MOHARANA	BINAPANI TRIPATHY	BAIDYANATHPUR /327 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/3742/2026	GANESH PANIGRAHI	BIJAY KUMAR BEHERA	BAIDYANATHPUR /475 /2025	AOR20220001736C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/3743/2026	ISWAR KULESIKA	MANORANJAN PADHY	NARAYANPATNA /51 /2020	AOD20220003086C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/3744/2026	JYOTIRANJAN SAW	SUMANTA KUMAR SWAIN	NILGIRI /508 /2025	AOR20220002820C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/3745/2026	BIRESH BADHEI	SURENDRA MOHANTY	KATARBAGA /44 /2024	AOR20220001301C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/3746/2026	BIPIN CHATRIYA	SANGRAM KESHARI ROUT	KORAPUT GRPS /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/3748/2026	MRUTYUNJAYA PANIGRAHI	AYUSH PATTNAIK	NACHUNI /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/3753/2026	DAYANIDHI @ RAJA NANDA	PRAMOD KUMAR BOHIDAR	BOLANGIR TOWN /774 /2025	AOR20220000467C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/3758/2026	DILLIP KUMAR SAHOO	HIMANSHU SEKHAR MISHRA	BHANDARIPOKHARI /14 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/3760/2026	BULA @ AJAY MANDAL	AMULYA RATNA PANDA	SINGLA /2 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/3762/2026	VISHAL SAO	AMULYA RATNA PANDA	BARBIL /449 /2025	
		VS	VS	()	

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35	D-BLAPL/3765/2026	STATE OF ODISHA AJAY KUMAR CHHOTRAY VS	PULLIN MARTHA VS	// CHOUDWAR /340 /2025 ()	
36	D-BLAPL/3766/2026	STATE OF ODISHA KHURSID RABBANI VS	AMULYA RATNA PANDA VS	// BARBIL /39 /2025 ()	
37	D-BLAPL/3768/2026	STATE OF ODISHA KRUSHNA HANTAL VS	AMULYA RATNA PANDA VS	// / /0 ()	
38	D-BLAPL/3772/2026	STATE OF ODISHA ARJUN MIRDHA @ PADHAN VS	SARAT KUMAR JENA VS	// BARPALLI /189 /2025 ()	
39	D-BLAPL/3779/2026	STATE OF ODISHA SIKRETI CHAUDHARY @ PAPU @ SRIKETI CHOUDHURY VS	HIRATI KESHARI KHUNTIA VS	// BARGARH /719 /2025 ()	
40	D-BLAPL/3788/2026	STATE OF ODISHA KHAN @ ARJUN BEHERA VS	PRATAP CHANDRA CHHINCHANI VS	// NCB BHUBANESWAR /10 /2025 ()	
41	D-BLAPL/3794/2026	UNION OF INDIA (NCB) ASHISH KUMAR DASH VS	ANSHUMAN PANDA VS	// BARGARH /439 /2025 ()	
42	D-BLAPL/3807/2026	STATE OF ODISHA AYUSH MOHANTY VS	SUSHANTA KUMAR SAMANTARAY VS	// BARANGA /39 /2026 ()	
43	D-BLAPL/3809/2026	STATE OF ODISHA ARUN KUANR VS	ROHIT KUMAR SUNA VS	// BOLANGIR SADAR /337 /2025 ()	AOD20240000326C202600001
44	D-BLAPL/3813/2026	STATE OF ODISHA ADIKANDA SWAIN VS	KURESH PRASAD DASH VS	// BHANJANAGAR /1130 /2025 ()	AOR20220001390C202600004
45	D-BLAPL/3818/2026	STATE OF ODISHA NARASINGHA @ NARASINGH MEHER VS	GOKULA NANDA SAHU VS	// / /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/3820/2026	MANOJ KUMAR BEHERA @ MANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /212 /2025 () //	
47	D-BLAPL/3821/2026	PRASANTA KAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
48	D-BLAPL/3826/2026	SANKAR @ SHANKAR TANDI VS STATE OF ODISHA	GOKULA NANDA SAHU VS	PADAMPUR /360 /2025 () //	
49	D-BLAPL/3828/2026	TUKU @ SAROJ KUMAR BHOI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	CHANDANPUR /171 /2023 () //	
50	D-BLAPL/3835/2026	MUNA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// () //	AOR20220001615C202600018
51	D-BLAPL/3839/2026	RAJENDRA NAYAK ALIAS RAJU VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// () //	AOR20220001615C202600019
52	D-BLAPL/3841/2026	MITU @ RATNAKAR BHOI VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	CHANDANPUR /258 /2024 () //	
53	D-BLAPL/3844/2026	ACHUTA ALTIA ALIAS GOLA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600021
54	D-CMAPL/4792/2026	DALIMA MUDULI VS BHAJANANANDA MUDULI	ADV. VS	// () //	
55	D-CMAPL/4823/2026	STATE OF ODISHA VS RANJAN KUMAR DALABEHERA	MANAS RANJAN MOHANTY,A.G.A VS	// () //	LOD20240000194C202600043
56	D-CMP/4737/2026	SUDHIR KUMAR DAS VS MADHUSUDAN DAS	MD. GOLAM MADANI VS	// () //	
57	D-CMP/4739/2026	LAXMIDHAR @ LAXMIKANTA SAHU	BISWAJIT MOHAPATRA	//	

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		VS	VS	0	
		ASHAMANI SAHU		//	
58	D-CMP/4757/2026	SATRUGHNA SETHI	PRADYUMNA KUMAR NAYAK	//	
		VS	VS	0	
		DANGI DEI		//	
59	D-CMP/4769/2026	NAMITA KUMARI TRIPATHY	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		AMITA LATA MOHARANA		//	
60	D-CMP/4772/2026	SK NIZAMUDDIN ALI	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		RAJESH BAXLA		//	
61	D-CMP/4919/2026	SASMITA MAHAPATRO	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		PRASANT KUMAR DAS		//	
62	D-CONTC/4723/2026	OFFICE OF THE ADVOCATE GENERAL CUTTACK	ARABINDA TRIPATHY, A.G.A.	//	LOD20240000172C202600040
		VS	VS	0	
		ANUP KUMAR KANUNGO		//	
63	D-CONTC/4727/2026	SUDHIR ROUT	ADV.	//	
		VS	VS	0	
		CHITHRA ARUMUGAM, IAS		//	
64	D-CONTC/4728/2026	MANAS KUMAR BARIK	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		DEBADUTTA PRADHAN, O.A.S		//	
65	D-CONTC/4729/2026	KAMALINI DHAL	ADV.	//	
		VS	VS	0	
		SOURAV CHAKRABARTY, OAS, SUB COLLECTOR, BHADRAK		//	
66	D-CONTC/4753/2026	BHAGABAN PRADHAN @ PADHAN	ADV.	//	
		VS	VS	0	
		SIDDHESHWAR BALIRAM BONDAR, COLLECTOR, SAMBALPUR		//	
67	D-CONTC/4755/2026	BIRANCHI MEHER	ADV.	//	
		VS	VS	0	
		SIDDHESHWAR BALIRAM BONDAR, COLLECTOR, SAMBALPUR		//	
68	D-CONTC/4763/2026	BRUNDABAN DASH	SIDDHANT SARANGI	//	AOD20250000975C202600011
		VS	VS	0	

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		RASMITARANI TARASIA, SECRETARY, ODISHA STATE HOUSING BOARD		//	
69	D-CONTC/4779/2026	NIRUPAMA MISHRA	ADV.	//	
		VS	VS	0	
		BALAMAKUNDA BHUYAN, OAS (SS)		//	
70	D-CONTC/4782/2026	KUMUDINI BASTIA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA, IAS		//	
71	D-CONTC/4796/2026	NAROTTAM JENA	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
72	D-CONTC/4813/2026	BAIRAGI CHARAN SINGH	ATMAJIT MANMITH DAS	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S		//	
73	D-CONTC/4834/2026	SATABDI MISHRA	SISIR DAS	//	
		VS	VS	0	
		BHASKAR JYOTI SHARMA, IAS		//	
74	D-CONTC/4838/2026	RANJAN KUMAR PANIGRAHI	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, IAS		//	
75	D-CONTC/4849/2026	ANITA BARIK	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
76	D-CONTC/4857/2026	DEBARAJ MOHANTY	ADV.	//	
		VS	VS	0	
		AJAYA KUMAR PATRA, D.E.O., GANJAM		//	
77	D-CONTC/4859/2026	BULU DAKUA	ADV.	//	
		VS	VS	0	
		AJAYA KUMAR PATRA, D.E.O., GANJAM		//	
78	D-CONTC/4862/2026	PRASANNA KU.SATAPATHY	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
79	D-CONTC/4863/2026	RAMA CHANDRA MOHAPATRA	ADV.	//	
		VS	VS	0	
		AJAYA KUMAR PATRA, D.E.O., GANJAM		//	

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80	D-CONTC/4869/2026	KAMALAKANTA LAHA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
81	D-CONTC/4872/2026	BASANTA KUMAR SAHOO VS KESHAB MEHER, D.E.O., JAGATSINGHPUR	ADV. VS	// ()	
82	D-CONTC/4876/2026	SANTILATA SAHOO VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// ()	
83	D-CONTC/4885/2026	NIMAI CHARAN MAHANTA VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ASISH KUMAR RAY VS	// ()	AOD20230000467C202600002
84	D-CONTC/4886/2026	DEBARAJA PADHY VS USHA PADHEE, IAS	ADV. VS	// ()	
85	D-CONTC/4888/2026	KUMUDINI MAHANTA VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ASISH KUMAR RAY VS	// ()	AOD20230000467C202600003
86	D-CONTC/4890/2026	RANJIT KUMAR DAS VS USHA PADHEE, IAS	ADV. VS	// ()	
87	D-CONTC/4897/2026	CHITA RANJAN PADHY VS USHA PADHEE, IAS	ADV. VS	// ()	
88	D-CONTC/4916/2026	RABINARAYAN PATRA VS GIRISH S.N., IAS	ADV. VS	// ()	
89	D-CONTC/4924/2026	FAGU JENA VS STATE OF ODISHA	SANDIPAN MISHRA VS	// ()	
90	D-CONTC/4932/2026	RAMESH CHANDRA DASH VS N.THIRUMALLA NAIK, IAS	ADV. VS	// ()	
91	D-CONTC/4937/2026	TILOTTAMA SAHOO	ADV.	//	

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		VS	VS	()	
		DILIP ROUTRAI, IAS		//	
92	D-CONTC/4941/2026	PRAKASH BEHERA	ADV.	//	
		VS	VS	()	
		ARABINDA KUMAR PADHEE, IAS		//	
93	D-CONTC/4950/2026	PARSURAM SETHY	NETRANANDA BISWAL	//	
		VS	VS	()	
		P.ANVESHA REDDY, COLLECTOR, JAJPUR		//	
94	D-CONTC/4954/2026	ANAKAR SWAIN	ADV.	//	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
95	D-CRLA/3678/2026	SURESH KUMAR DAKUA	DILIP KUMAR PALIT	KOTINANDA /253 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/3688/2026	KSHIROD KUMAR RAOUT @ KSHIROD ROUT	RAMANIKANTA PATTANAIAK	ATHGARH /216 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/3695/2026	NARAYAN MOHANTY@NARAYAN JENA	DIPTI RANJAN MOHAPATRA	NAYAPALLI P.S. /275 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/3718/2026	ANISHA MITRA	SAPAN KUMAR LENKA	LINGARAJ P.S. /14 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/3781/2026	SATYABAN GIRI	TARA PRASAD MOHAPATRA	BALASORE VIGILANCE /4 /2021	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
100	D-CRLA/3816/2026	BIJU BEHERA	ASHOK DAS	BERHAMPUR SADAR /152 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/3822/2026	SAMARI BARIHA	GOKULANANDA SAHU	JHARBANDH /145 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/3842/2026	RAKESH ALIAS PRAKASH KUMAR NAYAK	VIVASWAT MOHAPATRA	//	AOR20220001551C202600007
		VS	VS	()	

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103	D-CRLMA/3727/2026	STATE OF ODISHA SOUMYA RANJAN SAMANTARAY VS	KARTIK CHANDRA TRIPATHY VS	// / /0 ()	
104	D-CRLMA/3793/2026	STATE OF ODISHA MADAN MOHAN BISWAL VS	RAJIV KUMAR MAHANTA VS	// / / ()	AOR20220001662C202600009
105	D-CRLMA/3797/2026	STATE OF ODISHA(VIG.) MADAN MOHAN BISWAL VS	RAJIV KUMAR MAHANTA VS	// / / ()	AOR20220001662C202600010
106	D-CRLMC/3663/2026 CRLMC/407/2026	STATE OF ODISHA(VIG.) PRADEEP KUMAR DASH VS	SRINIVAS MOHANTY VS	// SAHID NAGAR P.S. /388 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000937/2025	AOD20250000580C202600004
107	D-CRLMC/3666/2026	STATE OF ODISHA JAGAN PALAKA VS	SAROJ KUMAR PADHY VS	// CHANDILI /130 /2024 ()	
108	D-CRLMC/3675/2026 CRLMC/403/2026	STATE OF ODISHA RAMA CHANDRA SAHU VS	PREETAM MISHRA VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) ICC/0000002/2026	
109	D-CRLMC/3700/2026	INSPECTOR-IN CHARGE, MODEL POLICE STATION, BOUDH AKSHAYA KUMAR NAYAK VS	DHIRENDRA KUMAR MOHAPATRA VS	G.UDAYAGIRI /149 /2025 ()	
110	D-CRLMC/3701/2026	STATE OF ODISHA C.SOMASUNDARAM VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP /38 /2011 ()	AOD20250001040C202600008
111	D-CRLMC/3741/2026	STATE OF ODISHA KRUSHNA BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// BANIGOCHA /45 /2022 ()	AOR20230000709C202600008
112	D-CRLMC/3759/2026	STATE OF ODISHA SITU@SRITAM NAIK VS	SNEHASISH BEHERA VS	// MOTANGA /286 /2024 ()	
113	D-CRLMC/3784/2026	STATE OF ODISHA BIMAL SARKAR VS	ASHUTOSH DAS VS	// CHANDIPUR /117 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/3787/2026	PINKU @ MANAS RANJAN BARIK @ MANAS BARIK VS STATE OF ODISHA	JAGANNATH KAMILA VS	PURI TOWN /111 /2014 () //	
115	D-CRLMC/3830/2026	KESHABA CHANDRA BEHERA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	/ /0 () //	
116	D-CRLMC/3834/2026	KAMALAKANTA SAHOO VS STATE OF ODISHA	BISWANATH BEHERA VS	AUL /66 /2015 () //	AOR20220003680C202600002
117	D-CRLMC/3843/2026	BIJAYINEE NAYAK VS DEBESH KUMAR NAYAK	AMIYA BHUSAN DASH VS	/ /0 () //	
118	D-CRLMP/3669/2026	AKHIL BHUKTA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //	
119	D-CRLMP/3687/2026	SK. SAYED ALI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	/ /0 () //	
120	D-CRLMP/3689/2026	SATYA NARAYAN BEHERA VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	/ /0 () //	
121	D-CRLMP/3749/2026	BABITA PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
122	D-CRLMP/3773/2026	MD. ARIF KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	/ /0 () //	
123	D-CRLMP/3799/2026	SIBUNA PALEI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //	
124	D-CRLMP/3803/2026	BIJAYA MANJARI SATPATHY VS SOROJ RANJAN PARIDA	MOHIT AGARWAL VS	/ /0 () //	
125	D-CRLMP/3810/2026	BALARAM NAGESH	NIRANJAN PANDA	/ /	AOD20250000124C202600002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLREV/3690/2026	MUNA NAIK@MANOJ NAIK	MANORANJAN ACHARYA	DASPALLA /109 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/3770/2026	ASHISH BARENDA PARIDA	AJAYA KUMAR PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
128	D-CRLREV/3775/2026	SUBHALAXMI PARIDA	AJAYA KUMAR PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
129	D-CRLREV/3777/2026	VIKASH KUMAR AGRAWAL	ANUP KUMAR PATNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/3791/2026	HIMANSU SEKHAR MOHANTY	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		PRAVARANI BAL		//	
131	D-CRLREV/3823/2026	RAJENDRA KUMAR GIRI	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-EXP/4913/2026	MANOJ KUMAR PARIDA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-FAO/4714/2026	MANJULATA BEHERA	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
134	D-FAO/4715/2026	MINATI DAS	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
135	D-FAO/4716/2026	RINKU DEVI	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
136	D-FAO/4803/2026	ANANTA KUMAR SARAP	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-FAO/4847/2026	STATE OF ODISHA THE REGIONAL MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD., BBSR	ARUN KUMAR MISHRA, BBSR	// // 0	
138	D-FAO/4938/2026	VS KETAKI MAHANTA RAKHI MANDAL	VS KARUNAKAR DAS	// // 0	
139	D-FAO/4943/2026	UNION OF INDIA SALILA DHAL	VS KARUNAKAR DAS	// // 0	
140	D-MACA/4879/2026	UNION OF INDIA OFFICER IN CHARGE (T.P. CLAIM), SRIRAM GENERAL INSURANCE CO. LTD., BBSR	VS ADARSH KUMAR	// // 0	
141	D-MACA/4889/2026	GUPTESWAR PALLAI BRANCH MANAGER, LIBERTY GENERAL INSURANCE CO. LTD., SAMBALPUR	VS EDATI, SAMBALPUR	// // 0	
142	D-MACA/4912/2026	BIGHNERAJ SAHU MANAGER CLAIM(LEGAL), LIBERTY GIC LIMITED, BBSR	VS BISM ALI KHAN	// // 0	
143	D-MSA/4902/2026	SAROJ PARIDA RAHUL SWAIN	VS NIROD KUMAR SAHU	// // 0	
144	D-OTAPL/4807/2026	ACROPOLIS SOCIAL WELFARE SOCIETY, KHURDHA COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND BORDER SERVICE AND PROSECUTORY (SR. STANDING COUNSEL)	VS NISHU KUMAR	// // 0	
145	D-RSA/4817/2026	M/S. NATIONAL ALUMINIUM COMPANY LTD., BBSR LAXMI PALAI	VS ANANTA ROUT	// // 0	AOD20240001037C202600001
146	D-RSA/4904/2026	DHAMARA PORT COMPANY LTD. RASMITA KUMARI DHARA	VS DEBASISH SAMAL	// // 0	
147	D-RSA/4935/2026	UMESH CHANDRA SABAT BHAGABAT SAHOO	VS ARUN KUMAR MISHRA	// // 0	
		AMULYA KUMAR SAHOO	VS	// 0	

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148	D-RSA/4945/2026	KAILASH CHANDRA SAHOO VS PRAKASH CHANDRA SAHOO	AJODHYA RANJAN DASH VS	// ()	
149	D-RVWPET/4748/2026	UNION OF INDIA VS S. NARAYAN REDDY	SULOCHANA PATRO(C.G.C.) VS	// ()	
150	D-RVWPET/4953/2026	PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS MURALI MOHAN MALLIK	PRADIP KUMAR VS	// ()	LOD20240000200C202600038
151	D-TRP(C)/4717/2026	ITISHREE PATTANAYAK @ PATTANAYAK VS ASHUTOSH RAY	SAROJ KUMAR PADHY VS	// ()	
152	D-TRP(C)/4814/2026	ARCHANA ARPITA @ ARCHANA ARPITA VS P. SIBA SANKAR PATRO	BIBHUTI RANJAN MOHANTY VS	// ()	
153	D-TRPCRL/3796/2026	TULU MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AIR FIELD P.S. /105 /2025 ()	
154	D-WA/4719/2026	STATE OF ODISHA VS MITRA MOHANTY	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202600042
155	D-WA/4720/2026	STATE OF ODISHA VS BIJAYA KUMAR SAMANTA	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202600038
156	D-WA/4721/2026	STATE OF ODISHA VS DUSMANTA KUMAR JENA	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202600036
157	D-WA/4853/2026	STATE OF ODISHA VS BRAJA KISHORE NAYAK	DAYANIDHI LENKA,A.G.A VS	// ()	LOD20240000194C202600044
158	D-WA/4854/2026	STATE OF ODISHA VS BHAGIRATHI NAYAK	DAYANIDHI LENKA,A.G.A VS	// ()	LOD20240000172C202600041
159	D-WA/4856/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600037

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		VS	VS	0	
		SUJANA ROUT		//	
160	D-WA/4861/2026	TILOTTAMA BARAL	MALAYA KUMAR MOHANTY	//	
		VS	VS	0	
		MAMATA MANJARI SETHI		//	
161	D-WP(C)/4711/2026	DEBI PRASAD PATTANAİK	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/4712/2026	GUNJAN KUMAR JOSHI	RANJAN KUMAR ROUT	//	AOR20230000872C202600007
	WP(C)/3911/2026	VS	VS	0	
		CEO, TPCODL, BHUBANESWAR		//	
163	D-WP(C)/4713/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CORPORATION	RANJAN KUMAR ROUT	//	AOR20230000872C202600008
		VS	VS	0	
		DEPUTY COMMISSIONER OF POLICE		//	
164	D-WP(C)/4718/2026	BHAKTIBRAHMAPUR PUP SCHOOL, BHADRAK	DEEPALI MAHAPATRA	//	
	WP(C)/3832/2026	VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/4722/2026	JAGANNATH TOWN BUS OWNERS ASSOCIATION, PUNHUR	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/4724/2026	DEOKARAN PRASAD JAISWAL	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/4725/2026	DHARITRI MALLIK	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/4726/2026	KANI JENA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/4730/2026	SANKAR PERISIKA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/4731/2026	SUKU MANDAL	SAMEER KUMAR DAS	//	
		VS	VS	0	

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171	D-WP(C)/4732/2026	STATE OF ODISHA PRASANTA KUMAR SETHI VS	SAMEER KUMAR DAS VS	// // ()	
172	D-WP(C)/4733/2026	STATE OF ODISHA RAMANATH SETHY VS	SAMEER KUMAR DAS VS	// // ()	
173	D-WP(C)/4734/2026	STATE OF ODISHA RAKESH KUMAR ROUT VS	SAMEER KUMAR DAS VS	// // ()	
174	D-WP(C)/4735/2026	STATE OF ODISHA AKASH ABHISEK BEHERA VS	SAMEER KUMAR DAS VS	// // ()	
175	D-WP(C)/4736/2026	STATE OF ODISHA JAGANNATH HANDAKA VS	SAMEER KUMAR DAS VS	// // ()	
176	D-WP(C)/4738/2026 WP(C)/3858/2026	STATE OF ODISHA SATYABAN SETHIA VS GOVT OF INDIA	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600007
177	D-WP(C)/4740/2026	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	BIKASH MISHRA VS	// // ()	AOD20240000430C202600017
178	D-WP(C)/4741/2026 WP(C)/3855/2026	M/S ASHOK SINGH VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202600007
179	D-WP(C)/4742/2026 WP(C)/3856/2026	DEVENDAR SINGH SACHAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600008
180	D-WP(C)/4743/2026 WP(C)/3862/2026	PRADYUMNA MOHAPATRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600009
181	D-WP(C)/4744/2026	SUNIL SAHU VS REGIONAL TRANSPORT OFFICER, TALCHER ANUGUL	SYAMALENDU PATTNAIK VS	// // ()	

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182	D-WP(C)/4745/2026	SUMANTA KUMAR MOHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
183	D-WP(C)/4746/2026	SUKANTA CHANDRA ROUTRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
184	D-WP(C)/4747/2026 WP(C)/3880/2026	SADASIBA SWAIN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202600012
185	D-WP(C)/4749/2026	PATITAPABAN SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600016
186	D-WP(C)/4750/2026	SUNITA NAG @ PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600017
187	D-WP(C)/4751/2026	M/S ARIHANT STEEL CORPORATION VS SUPERINTENDENT, KORAPUT RANGE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600018
188	D-WP(C)/4752/2026	PABITRA NAIK VS STATE OF ODISHA	REENA NAYAK VS	// 0 //	
189	D-WP(C)/4754/2026	PABITRA NAIK VS STATE OF ODISHA	REENA NAYAK VS	// 0 //	
190	D-WP(C)/4756/2026	M/S.JAI MAA TARINI FOOD PRODUCTS, BOLANGIR VS STATE OF ODISHA	MANOJ KUMAR PRADHAN VS	// 0 //	
191	D-WP(C)/4758/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
192	D-WP(C)/4759/2026	ANJAN BISWAL VS COLLECTOR, BALASORE	DIPANKAR ACHARYA VS	// 0 //	
193	D-WP(C)/4760/2026	ZUBIN BAL @ JUBIN BAL	SIBASIS SAMANTARAY	//	

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		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, JOBRA CUTTACK		//	
194	D-WP(C)/4761/2026	M/S. MANDAKINI COAL COMPANY LTD.	ASIT KUMAR DASH	//	
		VS	VS	0	
		NOMINATED AUTHORITY, GOVT. OF INDIA, MINISTRY OF COAL, NEW DELHI		//	
195	D-WP(C)/4762/2026	SURYAKANTA SAMANTARAY	MANORANJAN DAS	//	AOR20220000053C202600015
		VS	VS	0	
		THE CHIEF ELECTRICAL INSPECTOR ,TPCODL, ODISHA		//	
196	D-WP(C)/4764/2026	PADMANAV ROUTRAY	BHAGABAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/4765/2026	KISHOR CHANDRA KHATUA	BHAGABAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/4766/2026	MANAS RANJAN MAHARANA	SIDHESWAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/4767/2026	M/S. S.I.S INDIA LTD., ANGUL	SANJAT DAS	//	
		VS	VS	0	
		REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, SUNDARGARH		//	
200	D-WP(C)/4768/2026	PADMABATI BEHERA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/4770/2026	M/S. S.I.S INDIA LTD., ANGUL	SANJAT DAS	//	
		VS	VS	0	
		REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, SUNDARGARH		//	
202	D-WP(C)/4771/2026	RANJAN KUMAR PATRI	BHAGABAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/4773/2026	M/S. S.I.S INDIA LTD., ANGUL	SANJAT DAS	//	
		VS	VS	0	
		REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, SUNDARGARH		//	
204	D-WP(C)/4774/2026	SANJIB KUMAR BARIK	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	

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205	D-WP(C)/4775/2026	STATE OF ODISHA PRAFULLA KUMAR MOHANTA VS	BIJAYALAXMI SAHOO VS	// // 0	
206	D-WP(C)/4776/2026	STATE OF ODISHA SOUBHAGYA RAY BAGHEL BABOO@ SOUBHAGYA RAY BAGHEL	BIJAYALAXMI SAHOO VS	// // 0	
207	D-WP(C)/4777/2026	STATE OF ODISHA NANDINI PATEL VS	RANJIT SAMAL VS	// // 0	
208	D-WP(C)/4778/2026	STATE OF ODISHA PANDAB JENA VS	RAGHUNATH BISWAL VS	// // 0	
209	D-WP(C)/4780/2026	STATE OF ODISHA PRASANNA KUMAR MAHAPATRA VS	RANJIT SAMAL VS	// // 0	
210	D-WP(C)/4781/2026	STATE OF ODISHA SANJUKTA MAHAPATRA VS	RANJIT SAMAL VS	// // 0	
211	D-WP(C)/4783/2026	STATE OF ODISHA SURJYAMANI SIKA VS	RANJIT SAMAL VS	// // 0	
212	D-WP(C)/4784/2026	STATE OF ODISHA THAKUR PRADHAN VS	RANJIT SAMAL VS	// // 0	
213	D-WP(C)/4785/2026	STATE OF ODISHA GURUDEB BHOI VS	RANJIT SAMAL VS	// // 0	
214	D-WP(C)/4786/2026	STATE OF ODISHA RAMA CHANDRA MEHER VS	RANJIT SAMAL VS	// // 0	
215	D-WP(C)/4787/2026	STATE OF ODISHA BALAMAKUNDA PARUA VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //	

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216	D-WP(C)/4788/2026	KALPANA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
217	D-WP(C)/4789/2026	GHANASHYAM NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
218	D-WP(C)/4790/2026	DEBASHIS ROY VS STATE OF ODISHA	PRASHANTA KUMAR MOHANTY VS	// 0 //	
219	D-WP(C)/4791/2026	LALITA DANSANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
220	D-WP(C)/4793/2026	PADMAMUKHA RAHENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
221	D-WP(C)/4794/2026	JAGADISH SA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
222	D-WP(C)/4795/2026	DINGARDHAR GADTIA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
223	D-WP(C)/4797/2026	SUSHIL KUMAR JAYAPURIA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
224	D-WP(C)/4798/2026	TAPASWINI NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
225	D-WP(C)/4799/2026	CLEMENTINA LAKRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
226	D-WP(C)/4800/2026	HARIHAR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
227	D-WP(C)/4801/2026	TULARAM RAHENA	RANJIT SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/4802/2026	AMULYA KUMAR NATH	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/4804/2026	DILESWAR SETH	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/4805/2026	SURYA NARAYAN PATEL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/4806/2026	LAXMI PRASAD SETH	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/4808/2026	MURALIDHAR BISWAL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/4809/2026	RAJ KISHOR SAHOO @ RAJ KISHORE	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/4810/2026	REBATI SAMAL @ DEI	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/4811/2026	SUBASINI PATEL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/4812/2026	RENUBALA DIBYA	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/4815/2026	YUDHISTHIRA MOHANTA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/4816/2026	SANTOSH KUMAR MISHRA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	

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239	D-WP(C)/4818/2026	STATE OF ODISHA SARAT KUMAR KHUNTIA VS	PAMI RATH VS	// // 0	
240	D-WP(C)/4819/2026	BANK OF INDIA, TANGI BRANCH, CUTTACK AMAN SAHU VS	JAGABANDHU SAHU VS	// // 0	AOR20220001487C202600022
241	D-WP(C)/4820/2026	STATE OF ODISHA LAKSHMI PRIYA MALIK VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202600018
242	D-WP(C)/4821/2026	STATE OF ODISHA ABHAY KUMAE SAMANTRAY VS	PRASHANTA KUMAR DAS VS	// // 0	
243	D-WP(C)/4822/2026	STATE OF ODISHA T.PRASAD RAO DORA VS	SAIBRATA RATH VS	// // 0	
244	D-WP(C)/4824/2026	STATE OF ODISHA RAJESH KUMAR DORA VS	DIGAMBAR SETHI VS	// // 0	
245	D-WP(C)/4825/2026	COLLECTOR, KORAPUT RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// // 0	
246	D-WP(C)/4826/2026	THE DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI BIJAYALAXMI PANDA VS	SANGRAM JENA VS	// // 0	
247	D-WP(C)/4827/2026	STATE OF ODISHA SURABHI BHOI VS	SURYAKANTA DWIBEDI VS	// // 0	
248	D-WP(C)/4828/2026	STATE OF ORISSA K. PRAKASH RAO VS	SATYABRATA MOHANTY (1) VS	// // 0	
249	D-WP(C)/4829/2026	UNION OF INDIA MANORANJAN MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/4830/2026	BINDI MOHANTY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //	
251	D-WP(C)/4831/2026	RATAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
252	D-WP(C)/4832/2026	ARABINDA DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
253	D-WP(C)/4833/2026	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
254	D-WP(C)/4835/2026	SUKANTI SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
255	D-WP(C)/4836/2026	MOHANTI PANDEI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
256	D-WP(C)/4837/2026	RATNAKAR SAHANI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
257	D-WP(C)/4839/2026	MISRA PANCHABIHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
258	D-WP(C)/4840/2026	MURALIDHAR BEHERA VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //	
259	D-WP(C)/4841/2026	GAUTAM BUDHA SINGH SAMANT VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //	
260	D-WP(C)/4842/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202600020
261	D-WP(C)/4843/2026	M/S RAINBOW ADVERTISERS	CHOUDHURY SATYAJIT MISRA	//	AOR20220001713C202600001

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		VS	VS	()	
262	D-WP(C)/4844/2026	ASSISTANT COMMISSIONER GOODS AND SERVICE TAX AND CENTRAL EXCISE ADIKANDA PRADHAN	MANAS PATI	//	AOR20220001535C202600022
		VS	VS	()	
263	D-WP(C)/4845/2026	SECRETARY TO GOVERNMENT, SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPARTMENT CUM CHAIRMAN BAIDEHI BEHERA	MADAN MOHAN SWAIN	//	
		VS	VS	()	
264	D-WP(C)/4846/2026	STATE OF ODISHA GAJENDRA PRASAD JENA	PURNA CHANDRA DAS	//	
		VS	VS	()	
265	D-WP(C)/4848/2026	STATE OF ODISHA TRINATH GIRI	ASMIYA RANJAN MAJHI	//	
		VS	VS	()	
266	D-WP(C)/4850/2026	ADDL. REGIONAL TRANSPORT OFFICER, BARBIL, KENDUJHAR SHOBHARANI SUTAR	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
267	D-WP(C)/4851/2026	STATE OF ODISHA DHIRENDRA SAHOO	BISWAJIT MOHAPATRA	//	
		VS	VS	()	
268	D-WP(C)/4852/2026	CHIEF MANAGER AND AUTHORIZED OFFICER BANK OF INDIA (BOI), KHORDHA CHETAWANI BADAIAK	ASMIYA RANJAN MAJHI	//	
		VS	VS	()	
269	D-WP(C)/4855/2026	STATE OF ODISHA GOPABANDHU SAHOO	MANAS KUMAR CHAND	//	
		VS	VS	()	
270	D-WP(C)/4858/2026	UNION OF INDIA DEBASIS PATTNAIK	PURNA CHANDRA DAS	//	
		VS	VS	()	
271	D-WP(C)/4860/2026	STATE OF ODISHA DEBENDRA KUMAR PANDA	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
272	D-WP(C)/4864/2026	STATE OF ODISHA YAMESWAR MOHAPATRA	UMAKANT SAHOO	//	
		VS	VS	()	

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		REGISTRAR OF COOPERATIVE SOCIETIES, KHURDA ODISHA		//	
273	D-WP(C)/4865/2026	BISWA BHUSAN SAHOO	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
274	D-WP(C)/4866/2026	DEBENDRA NATH DEBTA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
275	D-WP(C)/4867/2026	SANANDA SAHU	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
276	D-WP(C)/4868/2026	RABINDRA BARIK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
277	D-WP(C)/4871/2026	NABAJINI PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/4873/2026	RABI NAYAK	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
279	D-WP(C)/4874/2026	CHHABINDRA SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
280	D-WP(C)/4875/2026	KAMALINI JAGAT	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		COUNCIL OF HIGHER SECONDARY EDUCATION BHUBANESWAR, ODISHA		//	
281	D-WP(C)/4877/2026	DHANUARJAYA MAHANTA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
282	D-WP(C)/4878/2026	SUKUMAR SATYABRAT BARIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
283	D-WP(C)/4880/2026	DEBASIS ROUT	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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284	D-WP(C)/4881/2026	MAA BHAGABATI SELF HELP GROUP, BADHIGADI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// () //	
285	D-WP(C)/4882/2026	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// () //	
286	D-WP(C)/4883/2026	BHUBANESWAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	// () //	
287	D-WP(C)/4884/2026	ARUN KUMAR PARIDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS AMIYA KUMAR CHHATOI	// () //	
288	D-WP(C)/4887/2026	DANARDAN MALLIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS AMIT PRASAD BOSE	// () //	
289	D-WP(C)/4891/2026	SANGRAMJIT MOHANTY VS STATE OF ODISHA	PURNA CHANDRA DAS VS PURN CHANDRA DAS	// () //	
290	D-WP(C)/4892/2026	NIRMALA CHANDRA PANIGRAHI VS STATE OF ODISHA	SANJIB MOHANTY VS SANJIB MOHANTY	// () //	AOR20220001611C202600027
291	D-WP(C)/4893/2026	NASAD BEGUM VS THE BRANCH MANAGER,HDB FINANCIAL SERVICES LIMITED, JAJPUR	AJAYA KUMAR MOHARANA VS AJAYA KUMAR MOHARANA	// () //	
292	D-WP(C)/4894/2026	GOBINDA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS TRILOCHAN NANDA	// () //	
293	D-WP(C)/4895/2026	MOHAPATRA KALIDAS JAYASINGH VS AUTHORIZED OFFICER, THE URBAN COOPERATIVE BANK LTD	ANJAN KUMAR BISWAL VS ANJAN KUMAR BISWAL	// () //	AOR20220001328C202600016
294	D-WP(C)/4896/2026	SUBASH CHANDRA PATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS SOUBHAGYA SWAIN	// () //	AOR20220001296C202600017
295	D-WP(C)/4898/2026	AMITA KUMARI PATRA	SATYAJIT SAMAL	//	

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		VS	VS	()	
		STATE OF ORISSA		//	
296	D-WP(C)/4899/2026	SOUMYA RANJAN NAYAK	SANJIB MOHANTY	//	AOR20220001611C202600028
		VS	VS	()	
		STATE OF ORISSA		//	
297	D-WP(C)/4900/2026	LUKTESWAR PATEL	SOURAV DAS	//	
		VS	VS	()	
		NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI		//	
298	D-WP(C)/4901/2026	SENAPATI SIMHANCHALAM ALIAS S SIMHANCHALAM	Sambhaya Kumar Dash	//	AOR20220001631C202600032
		VS	VS	()	
		SEXRETARY REVENUE DEPARTMENT SECRETARIAT BUILDING BHUBANESWAR		//	
299	D-WP(C)/4903/2026	AMULYA KUMAR GOCHHAYAT	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ORISSA		//	
300	D-WP(C)/4905/2026	SAMANTA MADHABANANDA MAHAPATRA	SOURAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/4906/2026	RASMITA PATRA	SUBRATA MISHRA	//	
		VS	VS	()	
		SAROJ KUMAR PRADHAN		//	
302	D-WP(C)/4907/2026	SUSHREE SANGITA DASH	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
303	D-WP(C)/4908/2026	ANANTA KUMAR SAHOO	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/4909/2026	KABITARANI AYACH	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/4910/2026	KAMALENDU BIKASH DASH SHARMA	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
306	D-WP(C)/4911/2026	RAMAKANTA SWAIN	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	

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307	D-WP(C)/4914/2026	STATE OF ODISHA DUSMANTA KUMAR DALAI VS	TUSHAR KANTA NAYAK VS	// // 0	
308	D-WP(C)/4915/2026	STATE OF ODISHA PRAVAKAR BEHERA VS	TUSHAR KANTA NAYAK VS	// // 0	
309	D-WP(C)/4917/2026	STATE OF ODISHA M/S LIONS CLUB, CUTTACK VS	SUBHANKAR ROUT VS	// // 0	
310	D-WP(C)/4918/2026	STATE OF ODISHA SARAT KUMAR SHASINI VS	TUSHAR KANTA NAYAK VS	// // 0	
311	D-WP(C)/4920/2026	STATE OF ODISHA PADMANAV PANDA VS	TUSHAR KANTA NAYAK VS	// // 0	
312	D-WP(C)/4921/2026	STATE OF ODISHA SHEIKH ESROF VS	SUBHANKAR ROUT VS	// // 0	
313	D-WP(C)/4922/2026	STATE OF ORISSA M/S PD AGRAWAL, CHHATTISGARH VS	SWAPNIL ROY VS	// // 0	
314	D-WP(C)/4923/2026	STATE TAX OFFICER, ANGUL BALARAM MALLICK VS	TUSHAR KANTA NAYAK VS	// // 0	
315	D-WP(C)/4925/2026	STATE OF ODISHA RAMESH KUMAR PRADHAN VS	TUSHAR KANTA NAYAK VS	// // 0	
316	D-WP(C)/4926/2026	STATE OF ODISHA RATIKANTA SAMAL VS	PRADEEP KUMAR DASMOHAPATRA VS	// // 0	
317	D-WP(C)/4927/2026	STATE OF ODISHA MAUSUMI BEHERA VS TARAKANTA DAS	AJAYA KUMAR MOHARANA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/4928/2026	PRITAM NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
319	D-WP(C)/4929/2026	YUDHISTHIRA PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
320	D-WP(C)/4930/2026	PADMALOCHAN SAHOO VS ODISHA POWER TRANSMISSION CORPORATION LIMITED, BHUBANESWAR, KHURDHA	BISHNU PRASAD PRADHAN VS	// 0 //	
321	D-WP(C)/4931/2026	HEMALATA SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
322	D-WP(C)/4933/2026	KARTTIK CHANDRA SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
323	D-WP(C)/4934/2026	KENDRAPARA COLLEGE, KENDRAPARA VS COMMISSIONER OF INCOME TAX(EXEMPTION) HYDERABAD	SIDHARTH SHANKAR PADHY VS	// 0 //	
324	D-WP(C)/4936/2026	DILLIP KUMAR ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
325	D-WP(C)/4939/2026	SUJIT DEHURI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
326	D-WP(C)/4940/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	// 0 //	
327	D-WP(C)/4942/2026	UPENDRA NATH SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
328	D-WP(C)/4944/2026	KUMUDA RANJAN PANDA VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //	
329	D-WP(C)/4946/2026	GOPINATH NAYAK	SOUMYAKANTA MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/4947/2026	JITENDRIYA PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/4948/2026	PRANAB KUMAR PANDA	ABHISHEK NAIR	//	
		VS	VS	0	
		TATA POWER NORTHERN ODISHA DISTRIBUTION LTD. (TPNODL)		//	
332	D-WP(C)/4949/2026	MANJARI DEVI COLLEGE, KHORDHA	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/4951/2026	KIRANBALA PANI	AMIYA BHUSAN DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/4952/2026	NISHIKANTA PANDA	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/4955/2026	BHAIRAB CHANDRA ROUL	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/4956/2026	BHARATI SAHOO	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/4957/2026	RAJ KISHOR NAYAK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/4958/2026	BREATHEGREEN INDIA PVT. LTD., CUTTACK	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/4959/2026	HARIHAR PRUSTY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/4960/2026	PARSHURAM PANDA	Suryakanta Palai	//	AOR20220004106C202600014
		VS	VS	0	

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341	D-WP(C)/4961/2026	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	ASHOK DAS VS	// // ()	
342	D-WP(C)/4962/2026	STATE OF ODISHA Soudamini Barik VS	Soubhagya Kumar Rath VS	// // ()	AOR20220004309C202600009
343	D-WP(C)/4963/2026	STATE OF ODISHA DR SANJIB KUMAR MOHANTY VS	Dr. Binoda Kumar Mishra VS	// // ()	AOR20220001616C202600009
344	D-WP(C)/4964/2026	STATE OF ODISHA ANANTA KUMAR MOHAPATRA VS	GHANASHYAM DASH VS	// // ()	AOD20240000821C202600003
345	D-WP(C)/4965/2026	COMMISSIONER OF ENDOWMENTS ODISHA SURESH KUMAR MISHRA VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600005
346	D-WP(C)/4966/2026	THE COLLECTOR CUM DISTRICT MAGISTRATE CUTTACK BARADA PRASANA DAS VS	Soumyajyoti Biswal VS	// // ()	
347	D-WPCRL/3789/2026	THE CHIEF MANAGER, AXIS BANK , COLLEGE SQUARE, CUTTACK DILLIP KUMAR NAYAK VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202600008
348	D-ABLAPL/3664/2026	STATE OF ODISHA YOGEN CHANDRA NAYAK @ JAGEN NAYAK VS	RAJENDRA NARAYAN ROUT VS	BADSAHI /22 /2026 // ()	AOR20220001558C202600025
349	D-ABLAPL/3665/2026	STATE OF ODISHA MURALIDHAR SENAPATI VS	ABHISIDDHANTA SAHOO VS	// // ()	AOR20220000014C202600005
350	D-ABLAPL/3668/2026	STATE OF ODISHA SANGRAM BAGARTY VS	SAROJ KUMAR PADHY VS	// // ()	DEOGAON /1 /2026
351	D-ABLAPL/3670/2026	STATE OF ODISHA SUNIL BEHERA @ SUNIL KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// // ()	RAMBHA (KHALLIKOTE) /668 /2024
		STATE OF ODISHA		//	

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352	D-ABLAPL/3673/2026	ALOK BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	ANGUL TOWN /1182 /2025 () //	
353	D-ABLAPL/3676/2026	PABITRA KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /677 /2022 () //	
354	D-ABLAPL/3677/2026	BIDHAN SAHOO @ SAHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PARJANG /296 /2023 () //	
355	D-ABLAPL/3680/2026	SUBASH CH. MAHALIK VS STATE OF ODISHA	APURBA DAS VS	TIHIDI /404 /2025 () //	AOR20230000183C202600001
356	D-ABLAPL/3681/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /675 /2024 () //	
357	D-ABLAPL/3682/2026	BHIMSEN OJHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BADAGODA P.S. /390 /2017 () //	AOR20220003722C202600032
358	D-ABLAPL/3684/2026	RAJNU @ FIROZ KHAN VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	CUTTACK SADAR /846 /2025 () //	
359	D-ABLAPL/3685/2026	DHARMENDRA KUMAR NAG @ DHARMENDRA NAG VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDHUGOAN /3 /2026 () //	AOD20240000012C202600027
360	D-ABLAPL/3686/2026	DEEPAK NAIK @ LIPU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PARJANG /504 /2025 () //	
361	D-ABLAPL/3691/2026	SANJAY JENA @ BABAR @ SANJAY KUMAR JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /357 /2025 () //	AOD20250000009C202600006
362	D-ABLAPL/3692/2026	PRABHAKAR DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /60 /2026 () //	
363	D-ABLAPL/3693/2026	PRABHAKAR DEHURY	BIBHUTI BHUSAN BEHERA	ANGUL SADAR PS /55 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/3696/2026	RAMA KRISHNA MALLICK	NIKUNJA KUMAR ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/3697/2026	BISHNU BEHERA	ANUGRAHA NARAYAN SAMANTARAY	DHENKANAL TOWN /39 /2026	AOD20250001040C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/3699/2026	RAMAKANTA KHATUA	ANUGRAHA NARAYAN SAMANTARAY	JAGATSINGPUR /4 /2026	AOD20250001040C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/3702/2026	NAMITA PATTNAIK	DIPTI RANJAN MOHAPATRA	KHURDA MODEL /471 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/3703/2026	KABI PRASAD PRADHAN @ KABIR	RAMESH CHANDRA MAHARANA	KHANDAGIRI P.S. /948 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/3705/2026	DILLIP KUMAR PANDA	SAMARENDRA BAHADUR	NIALI /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/3707/2026	KARTHIK GOLLARI	SK. ZAFARULLA	PADWA /101 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/3708/2026	PINTU @ MAHADEB SAHOO	BIRAJA PRASAD NANDA	TALCHER TOWN /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/3714/2026	ROHAN JETHI	MANASH RANJAN NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/3715/2026	SURYANARAYAN SAHU	PRASANTA KUMAR PANDA	BHADRAK TOWN /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/3716/2026	SANTOSH PATEL	BIJAYA KUMAR RAGADA	BAREIPALI /166 /2024	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/3717/2026	STATE OF ODISHA RASMITA SWAIN VS	SAROJ KUMAR PADHI VS	// S.P.(CID-CRL),CUTTACK /13 /2021 ()	
376	D-ABLAPL/3720/2026	STATE OF ODISHA SUSANTA PRADHAN VS	SUSHANTA HARICHANDAN VS	// BISRA /5 /2026 ()	
377	D-ABLAPL/3722/2026	STATE OF ODISHA JHILI SWAIN VS	SAROJ KUMAR DASH VS	// JAGANNATHA PRASAD /26 /2026 ()	
378	D-ABLAPL/3723/2026	STATE OF ODISHA SURESAN DANTA @ SURASEN DANTA VS	SANGRAM KESHARI ROUT VS	// BOUDH /9 /2026 ()	
379	D-ABLAPL/3724/2026	STATE OF ODISHA JITU @ JITENDRA KU SAMAL VS	SAROJ KUMAR DASH VS	// DHENKANAL SADAR /835 /2025 ()	
380	D-ABLAPL/3725/2026	STATE OF ODISHA UDIT DANTA @ MANTU VS	SANGRAM KESHARI ROUT VS	// BOUDH /9 /2026 ()	
381	D-ABLAPL/3726/2026	STATE OF ODISHA BABAJI MALIK VS	NIRANJAN LENKA VS	// NIKIRAI /1 /2026 ()	
382	D-ABLAPL/3732/2026	STATE OF ODISHA MADHAB JENA VS	AMULYA RATNA PANDA VS	// SINGLA /94 /2021 ()	
383	D-ABLAPL/3733/2026	STATE OF ODISHA PRAVAT DASH VS	CHANDAN KUMAR MOHANTY VS	// MARKAT NAGAR /166 /2025 ()	
384	D-ABLAPL/3734/2026	STATE OF ODISHA SUDHIR KUMAR @ RUPESH KUMAR VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /73 /2026 ()	AOR20220001736C202600016
385	D-ABLAPL/3735/2026	STATE OF ODISHA SAI SAMIRAN BHUYAN VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/3736/2026	BASANTI MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOKSARA /194 /2025 () //	
387	D-ABLAPL/3738/2026	PARESH MAHARNA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /27 /2026 () //	AOD20240000012C202600028
388	D-ABLAPL/3739/2026	MITA @ BHARATI BISWAL @ MITALI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	NALCO /155 /2023 () //	
389	D-ABLAPL/3740/2026	PRAFULLA MALLIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /223 /2024 () //	
390	D-ABLAPL/3747/2026	RIBUNA NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /735 /2025 () //	
391	D-ABLAPL/3750/2026	SUMAN SENGUPTA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SAHADEV KHUNTA /395 /2025 () //	
392	D-ABLAPL/3751/2026	SURAJ NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	CAPITAL P.S. /63 /2026 () //	
393	D-ABLAPL/3752/2026	MANAS SETHI @ MANAS SETHY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MARSHAGHAI /23 /2026 () //	
394	D-ABLAPL/3754/2026	SATYA PRAKASH PALLEI VS UNION OF INDIA (CBI)	ALEKHA KUMAR SAHOO VS	//0 () //	
395	D-ABLAPL/3755/2026	PRASANTA KUMAR PALLEI @ P.K.PALLEI VS UNION OF INDIA(CBI)	ALEKHA KUMAR SAHOO VS	//0 () //	
396	D-ABLAPL/3756/2026	RAJ KISHORE PANDA VS UNION OF INDIA (CBI)	ALEKHA KUMAR SAHOO VS	//0 () //	
397	D-ABLAPL/3757/2026	SARADA PRASAD SETHY @ S.P. SETHY	ALEKHA KUMAR SAHOO	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA(CBI)		//	
398	D-ABLAPL/3761/2026	JANMEJAY NAYAK	MALLICK BEBRAT SMRUTIRANJAN	NACHUNI /125 /2025	AOD20220004450C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/3763/2026	SACHIDANANDA SAHU	SRITAM KUMAR NAYAK	BARGARH RURAL /109 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/3764/2026	HRUDANANDA PRADHAN	PRASANTA KUMAR ROUSTRAY	ATTABIRA /133 /2013	AOD20240000391C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/3767/2026	BICHU NAIK	DIGANT KALLOL DEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/3769/2026	KASHIA @ KASHINATH JENA	ASHUTOSH MALLIK	BADACHANA /14 /2026	AOR20220003999C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/3771/2026	RAM KUMAR PATEL @ MURALIDHAR PATEL	SARAT KUMAR JENA	AMBABHONA /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/3774/2026	JANMEJAY NAYAK	MALLICK BEBRAT SMRUTIRANJAN	TANGI (KHURDA) /341 /2025	AOD20220004450C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/3776/2026	SAROJ PADHAN	TARA PRASAD MOHAPATRA	LATHOR /66 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/3778/2026	JANMEJAY NAYAK	MALLICK BEBRAT SMRUTIRANJAN	BALUGAON P.S. /105 /2025	AOD20220004450C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/3780/2026	TAPU JENA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /13 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/3782/2026	NARAYAN JENA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /13 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/3783/2026	STATE OF ODISHA AJAYA KUMAR NAIK VS	SUJIT KUMAR SAHU VS	// BANTALA /467 /2025 ()	AOD20240000430C202600018
410	D-ABLAPL/3785/2026	STATE OF ODISHA MAHADEV PRADHAN VS	SASMITA NANDA VS	// //0 ()	
411	D-ABLAPL/3786/2026	STATE OF ODISHA SUBHENDU NAYAK VS	SIDDHARTH GOUTAM DAS VS	// NAYAPALLI P.S. /53 /2026 ()	
412	D-ABLAPL/3790/2026	STATE OF ODISHA B.JAYAKRUSHNA PATRA @ B JAYA PATRA VS	SIDDHARTH GOUTAM DAS VS	// PURUSHOTTAMPUR /113 /2025 ()	
413	D-ABLAPL/3792/2026	STATE OF ODISHA BAPI @ SAMEER SINGH VS	GYANENDRA CHANDRA SWAIN VS	// KAKATAPUR /27 /2025 ()	
414	D-ABLAPL/3795/2026	STATE OF ODISHA RINTU MALIK @ RASHMI RANJAN MALIK VS	BITAS KUMAR SWAIN VS	// SALIPUR /245 /2025 ()	
415	D-ABLAPL/3798/2026	STATE OF ODISHA IPSITA PRIYADARSHINI VS	BIBHUTI BHUSAN CHOUDHURY VS	// LALBAG /463 /2025 ()	AOD20230001174C202600004
416	D-ABLAPL/3800/2026	STATE OF ODISHA SILU NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KHANDAGIRI P.S. /24 /2026 ()	
417	D-ABLAPL/3801/2026	STATE OF ODISHA CHOUDHURY JAGADISH MAHARANA VS	PRAHALLAD MAHALI VS	// KUDANAGARI /173 /2025 ()	AOR20220001929C202600001
418	D-ABLAPL/3802/2026	STATE OF ODISHA AHSISH KUMAR RAJ VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /94 /2026 ()	
419	D-ABLAPL/3804/2026	STATE OF ODISHA KELU CHARAN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /90 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/3805/2026	SISIR KUMAR MALLICK @ SISIRA MALLIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /21 /2017 () //	
421	D-ABLAPL/3806/2026	RUNU PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //	
422	D-ABLAPL/3808/2026	RADHAMOHAN SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /1130 /2025 () //	AOR20220001390C202600003
423	D-ABLAPL/3811/2026	SHIBA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR RATHA VS	PURI SADAR /491 /2025 () //	AOD20220003518C202600001
424	D-ABLAPL/3812/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	BALIAPAL /43 /2026 () //	
425	D-ABLAPL/3814/2026	SANJEET RAI @ SANJEET RAY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BRAJARAJNAGAR /18 /2026 () //	AOD20240000587C202600020
426	D-ABLAPL/3815/2026	NILANCHAL GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /13 /2026 () //	
427	D-ABLAPL/3817/2026	KABITA HOTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALUGAON P.S. /172 /2022 () //	
428	D-ABLAPL/3819/2026	BISWAMITRA BADI VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	BIRMAHARAJPUR /247 /2025 () //	
429	D-ABLAPL/3824/2026	BASUDEV MANIA @ BASU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //	
430	D-ABLAPL/3825/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHAMAKHANDI /394 /2023 () //	
431	D-ABLAPL/3827/2026	SHYAM SUNDAR SAHOO @ SYAM SUNDAR SAHOO SATYABRATA DASH		BHARATPUR PS /104 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/3829/2026	RAJANIKANTA PAIKRAY	RABINDRA NATH PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/3831/2026	DHEERAJ KUMAR RAI @ DHEERAJ RAY	DIBYA JYOTI SAHOO	BRAJARAJNAGAR /18 /2026	AOD20240000587C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/3832/2026	SANJU GAGRAI	PARTHA SARATHI DAS	BAMBARI /21 /2026	AOD20240000364C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/3833/2026	SWAPNARANI BEHERA	SATYABRATA DASH	JENAPUR /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/3836/2026	BISWA RANJAN MOHARANA @ MAHARANA	PARTHA SARATHI DAS	BAMBARI /21 /2026	AOD20240000364C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/3837/2026	DILLIP KUMAR MALLICK	Suryakanta Palai	//	AOR20220004106C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/3838/2026	BINNU DAS ALIAS TIRTHA SARATHI DAS	Badal Kumar Behera	//	AOR20220001087C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/3840/2026	ROHIT GARTIA @ ROHIT GADTIA	SARAT KUMAR JENA	BARGARH /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/3845/2026	BALRAJ SINGH	PARTHA SARATHI DAS	//	AOD20240000364C202600032
		VS	VS	()	
		State Of Odisha		//	

58	D-RSA/53447/2025 RSA/ /	THE CHIEF EXECUTIVE OFFICER, TR NORPRANODSHAMDRTRIBUTION LTD., MP	JANUGANJ, BALASORE	230/2026
59	D-RSA/13346/2025 RSA/207/2025	NARAYAN JENA MP	DWARIKA PRASAD MOHANTY	231/2026
60	D-RSA/38038/2024 RSA/349/2024	SUSANT KUMAR PASAYAT MP	SAMIR KUMAR MISHRA, (SR.ADV.)	232/2026
61	D-RSA/34688/2024 RSA/324/2024	SUSANT KUMAR PASAYAT MP	JAGAJIBAN PRADHAN	233/2026
62	D-RSA/51968/2025 RSA/60/2026	SUBASH CHANDRA DAS MP	SOURAV SUMAN BHUYAN	234/2026
63	D-RSA/51968/2025 RSA/60/2026	SUBASH CHANDRA DAS MP	SOURAV SUMAN BHUYAN	235/2026
64	D-RSA/4904/2026 RSA/ /	RASMITA KUMARI DHARA MP	DEBASISH SAMAL	236/2026
65	D-RSA/4935/2026 RSA/ /	BHAGABAT SAHOO MP	ARUN KUMAR MISHRA	237/2026
66	D-RSA/529/2004 RSA/529/2004	GANESH PR.JAISWAL MP	M/S.D.K.MISHRA	238/2026
67	D-RSA/529/2004 RSA/529/2004	GANESH PR.JAISWAL MP	M/S.D.K.MISHRA	239/2026
68	D-RSA/4945/2026 RSA/ /	KAILASH CHANDRA SAHOO MP	AJODHYA RANJAN DASH	240/2026
69	D-RSA/4945/2026 RSA/ /	KAILASH CHANDRA SAHOO MP	AJODHYA RANJAN DASH	241/2026
70	D-RSA/4945/2026 RSA/ /	KAILASH CHANDRA SAHOO MP	AJODHYA RANJAN DASH	242/2026
71	D-CMP/4769/2026 CMP/ /	NAMITA KUMARI TRIPATHY MP	BHAWANI SANKAR PANIGRAHI	248/2026
72	D-CMP/4772/2026 CMP/ /	SK NIZAMUDDIN ALI MP	SUNIL KUMAR PANDA	249/2026
73	D-CMP/17397/2025 CMP/783/2025	DEEPAK KUMAR LENKA MP	ALOK KUMAR MOHAPATRA	250/2026
74	D-CMP/4919/2026 CMP/ /	SASMITA MAHAPATRO MP	SUBHRANSU BHUSAN MOHANTY	251/2026
75	D-MACA/3907/2026 MACA/ /	B.M.(LEGAL) NATIONAL INSURANCE CO. MP	INDIA CEMENT WORKS	306/2026
76	D-MACA/4879/2026 MACA/ /	OFFICER IN CHARGE (T.P. CLAIM), SRIRAM MP	GENERAL INSURANCE CO.LTD., BBSR	307/2026
77	D-MACA/4889/2026 MACA/ /	BRANCH MANAGER, LIBERTY GENERAL MP	INSURANCE CO.LTD., SAMBALPUR	308/2026
78	D-MACA/4912/2026 MACA/ /	MANAGER CLAIM(LEGAL), LIBERTY GIC MP	ADWITI BBSRAN	309/2026
79	D-MACA/2893/2026 MACA/ /	MANAGER, NEW INDIA ASSURANCE CO. MP	LADAM ALI KHAN	310/2026
80	D-CRLMC/3663/2026 CRLMC/407/2026	PRADEEP KUMAR DASH MP	SRINIVAS MOHANTY	380/2026
81	D-CRLMC/6494/2025 CRLMC/1041/2025	B.LUDIYA MP		381/2026
82	D-CRLMC/6496/2025 CRLMC/911/2025	GARKIN@GORKIN SURIBABU MP		382/2026
83	D-CRLMC/3700/2026 CRLMC/ /	AKSHAYA KUMAR NAYAK MP	DHIRENDRA KUMAR MOHAPATRA	383/2026
84	D-CRLMC/32071/2025 CRLMC/4377/2025	AJAYA SETHI MP		384/2026
85	D-CRLMC/908/2026 CRLMC/191/2026	RAJU@SK.IBRAIL MP		385/2026
86	D-CRLMC/19826/2025 CRLMC/2548/2025	SANTOSH KUMAR PARIDA MP	PARTHA MUKHERJI	386/2026
87	D-CRLMC/3741/2026 CRLMC/ /	KRUSHNA BEHERA MP	BIJAYA KUMAR NAYAK (3)	387/2026
88	D-CRLMC/3843/2026 CRLMC/ /	BIJAYINEE NAYAK MP	AMIYA BHUSAN DASH	388/2026
89	D-CRLA/3695/2026	NARAYAN MOHANTY@NARAYAN JENA	DIPTI RANJAN MOHAPATRA	

	CRLA/ /	MP		403/2026
90	D-CRLA/3695/2026	NARAYAN MOHANTY@NARAYAN JENA	DIPTI RANJAN MOHAPATRA	
	CRLA/ /	MP		404/2026
91	D-CRLA/190/2021	RAMA KRIPAL YADAV	M/S.RAJIB BIHARI MISHRA ,N.PANDA, M/S.RITA SINGH, B.SAHA	
	CRLA/190/2021	MP		405/2026
92	D-CRLA/423/2023	TULIA@NIGAMANANDA JENA	DEVASHIS PANDA	
	CRLA/423/2023	MP		406/2026
93	D-CRLA/3718/2026	ANISHA MITRA	SAPAN KUMAR LENKA	
	CRLA/ /	MP		407/2026
94	D-CRLA/3718/2026	ANISHA MITRA	SAPAN KUMAR LENKA	
	CRLA/ /	MP		408/2026
95	D-CRLA/2540/2026	RATIRANJAN ROUT @ ROUSTRAY	RAMA CHANDRA MOHANTY	
	CRLA/ /	MP		409/2026
96	D-CRLA/40519/2025	SANATAN MALLICK	DEEPAK KU SAHOO	
	CRLA/136/2026	MP		410/2026
97	D-CRLA/3781/2026	SATYABAN GIRI	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		411/2026
98	D-CRLA/3781/2026	SATYABAN GIRI	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		412/2026
99	D-CRLA/6475/2024	LALU PRASAD JAYSINGH @ BABUA	SMRUTI RANJAN ROUT	
	CRLA/217/2024	MP		413/2026
100	D-CRLA/26744/2024	BABU@BASANTA@HEMANTA SWAIN	NETRANANDA BISWAL	
	CRLA/1021/2024	MP		414/2026
101	D-CRLA/40519/2025	SANATAN MALLICK	DEEPAK KU SAHOO	
	CRLA/136/2026	MP		415/2026
102	D-CRLA/3822/2026	SAMARI BARIHA	GOKULANANDA SAHU	
	CRLA/ /	MP		416/2026
103	D-CRLA/3822/2026	SAMARI BARIHA	GOKULANANDA SAHU	
	CRLA/ /	MP		417/2026
104	D-WA/4719/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		564/2026
105	D-WA/4719/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		565/2026
106	D-WA/4720/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		566/2026
107	D-WA/4720/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		567/2026
108	D-WA/4721/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		568/2026
109	D-WA/4721/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		569/2026
110	D-WA/4853/2026	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	WA/ /	MP		570/2026
111	D-WA/4853/2026	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	WA/ /	MP		571/2026
112	D-WA/4861/2026	TILOTTAMA BARAL	MALAYA KUMAR MOHANTY	
	WA/ /	MP		572/2026
113	D-WA/18824/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/894/2024	MP		573/2026
114	D-WA/4854/2026	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	WA/ /	MP		574/2026
115	D-WA/4854/2026	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	WA/ /	MP		575/2026
116	D-WA/4856/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		576/2026
117	D-WA/4856/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		577/2026
118	D-WA/35348/2025	BHABAGRAHI PARIDA	SURESH CHANDRA DASH	
	WA/ /	MP		578/2026
119	D-WP(C)/4558/2026	MANORANJAN SAHOO	ATUL TRIPATHY	
	WP(C)/ /	MP		2440/2026
120	D-WP(C)/4560/2026	M/S SHIVAM DISTRIBUTORS	ATUL TRIPATHY	
	WP(C)/ /	MP		2441/2026

121	D-WP(C)/4718/2026 WP(C)/3832/2026	BHAKTIBRAHMAPUR PUP SCHOOL, BHADRA MP	DEBALI MAHAPATRA	2442/2026
122	D-WP(C)/4566/2026 WP(C)/ /	M/S BHABAGRAHI BARIK MP	JANAKALYANA MOHANTY	2443/2026
123	D-WP(C)/851/2026 WP(C)/522/2026	PARIKSHIT BARIK MP		2444/2026
124	D-WP(C)/52549/2025 WP(C)/37355/2025	PRADIP KUMAR MANGARAJ MP	SUSANTA KUMAR MISHRA	2445/2026
125	D-WP(C)/4571/2026 WP(C)/ /	M/S MAA BRAHAMANI DEVI STONE CRUSHER MP	CHITRASEN PARIDA	2446/2026
126	D-WP(C)/4722/2026 WP(C)/ /	JAGANNATH TOWN BUS OWNERS ASSOCIATION MP	PRADIP KUMAR MISHRA	2447/2026
127	D-WP(C)/34769/2022 WP(C)/34769/2022	SASMITA SAHOO MP	BIDYALOK MOHAPATRA	2448/2026
128	D-WP(C)/54450/2025 WP(C)/1401/2026	AKSHAYA BARIK MP	NIROD KUMAR SAHU	2449/2026
129	D-WP(C)/4724/2026 WP(C)/ /	DEOKARAN PRASAD JAISWAL MP	DEBABRATA DAS	2450/2026
130	D-WP(C)/2762/2026 WP(C)/2407/2026	RAMA PRASHAN DASH MP	GOKULANANDA PARIDA	2451/2026
131	D-WP(C)/4726/2026 WP(C)/ /	KANI JENA MP	SUBASH CHANDRA PUSPALAKA	2452/2026
132	D-WP(C)/37472/2025 WP(C)/26016/2025	RASHMIKANTA SAHU @ RASHMIKANTA SAHOO MP	ABHISHEK MOHANTY	2453/2026
133	D-WP(C)/4640/2026 WP(C)/ /	GMG SYSTEM PRIVATE LTD MP	CHITRASEN PARIDA	2454/2026
134	D-WP(C)/21764/2025 WP(C)/15079/2025	UDIT NAIK MP	PRASANTA KUMAR NANDA	2455/2026
135	D-WP(C)/4642/2026 WP(C)/ /	NAIMUN BIBI MP	ASHOK KUMAR SAHOO	2456/2026
136	D-WP(C)/4756/2026 WP(C)/ /	M/S.JAI MAA TARINI FOOD PRODUCTS, BOLANGIR MP	ANIL KUMAR PRADHAN	2457/2026
137	D-WP(C)/4645/2026 WP(C)/ /	MANAS RANJAN PRADHAN MP	JAGAMOHAN PATTANAİK	2458/2026
138	D-WP(C)/4758/2026 WP(C)/ /	ASHOK KUMAR SWAIN MP	SOUMYA RANJAN MOHANTY	2459/2026
139	D-WP(C)/4647/2026 WP(C)/ /	CHUDAMANI NAG MP	JAYADEBA BEHERA	2460/2026
140	D-WP(C)/4705/2026 WP(C)/ /	Dr. SANDEEP BAL MP	SOUBHAGYA SWAIN	2461/2026
141	D-WP(C)/4738/2026 WP(C)/3858/2026	SATYABAN SETHIA MP	KANANBALA ROY CHOUDHURY	2462/2026
142	D-WP(C)/41400/2025 WP(C)/30120/2025	PUSPANJALI SWAIN MP		2463/2026
143	D-WP(C)/4766/2026 WP(C)/ /	MANAS RANJAN MAHARANA MP	SIDHESWAR MALLICK	2464/2026
144	D-WP(C)/4761/2026 WP(C)/ /	M/S. MANDAKINI COAL COMPANY LTD. MP	ASIT KUMAR DASH	2465/2026
145	D-WP(C)/4741/2026 WP(C)/3855/2026	M/S ASHOK SINGH MP	GOURAV KUMAR ROY CHOUDHURY	2466/2026
146	D-WP(C)/4767/2026 WP(C)/ /	M/S. S.I.S INDIA LTD., ANGUL MP	SANJAT DAS	2467/2026
147	D-WP(C)/4770/2026 WP(C)/ /	M/S. S.I.S INDIA LTD., ANGUL MP	SANJAT DAS	2468/2026
148	D-WP(C)/16194/2025 WP(C)/12306/2025	M/S. SAI BABA GLASS HOUSE, CUTTACK MP	PRASANTA KUMAR SATAPATHY	2469/2026
149	D-WP(C)/4742/2026 WP(C)/3856/2026	DEVENDAR SINGH SACHAR MP	KANANBALA ROY CHOUDHURY	2470/2026
150	D-WP(C)/4773/2026 WP(C)/ /	M/S. S.I.S INDIA LTD., ANGUL MP	SANJAT DAS	2471/2026
151	D-WP(C)/4774/2026 WP(C)/ /	SANJIB KUMAR BARIK MP	GYANA RANJAN MAHAPATRA	2472/2026
152	D-WP(C)/34891/2025	M/S FERRO ALLOYS CORPORATION LTD, BILASIPUR MP	PRASANNA SARANGI	

	WP(C)/24189/2025	MP		2473/2026
153	D-WP(C)/27910/2025	UNION OF INDIA		
	WP(C)/19635/2025	MP		2474/2026
154	D-WP(C)/7042/2025	M/S. ROUT EDUCATIONAL TRUST, BBSR	BUDHADEV ROUTRAY	
	WP(C)/5259/2025	MP		2475/2026
155	D-WP(C)/4747/2026	SADASIBA SWAIN	DEBIDUTTA MOHAPATRA	
	WP(C)/3880/2026	MP		2476/2026
156	D-WP(C)/22413/2025	M/S. NJR CONSTRUCTIONS PRIVATE LTD	SAXMINA DEBAPATI	
	WP(C)/15441/2025	MP		2477/2026
157	D-WP(C)/52364/2025	MAYADHAR LENKA		
	WP(C)/36924/2025	MP		2478/2026
158	D-WP(C)/4706/2026	DEBENDRA MAHARANA	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		2479/2026
159	D-WP(C)/3917/2026	M/S.BULATAINER SHIPPING LTD.,BARGARH		
	WP(C)/3266/2026	MP		2480/2026
160	D-WP(C)/4790/2026	DEBASHIS ROY	PRASHANTA KUMAR MOHANTY	
	WP(C)/ /	MP		2481/2026
161	D-WP(C)/4809/2026	RAJ KISHOR SAHOO @ RAJ KISHORE	SASWATI MOHAPATRA	
	WP(C)/ /	MP		2482/2026
162	D-WP(C)/4707/2026	SANTOSH BEHERA	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		2483/2026
163	D-WP(C)/4812/2026	RENUBALA DIBYA	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		2484/2026
164	D-WP(C)/4816/2026	SANTOSH KUMAR MISHRA	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		2485/2026
165	D-WP(C)/4818/2026	SARAT KUMAR KHUNTIA	PAMI RATH	
	WP(C)/ /	MP		2486/2026
166	D-WP(C)/4818/2026	SARAT KUMAR KHUNTIA	PAMI RATH	
	WP(C)/ /	MP		2487/2026
167	D-WP(C)/4822/2026	T.PRASAD RAO DORA	SAIBRATA RATH	
	WP(C)/ /	MP		2488/2026
168	D-WP(C)/4826/2026	BIJAYALAXMI PANDA	SANGRAM JENA	
	WP(C)/ /	MP		2489/2026
169	D-WP(C)/42074/2023	SARAT SAHOO	CHITTARANJAN SWAIN, RANJAN KUMAR BEHERA	
	WP(C)/42074/2023	MP		2490/2026
170	D-WP(C)/42074/2023	SARAT SAHOO	CHITTARANJAN SWAIN	
	WP(C)/42074/2023	MP		2491/2026
171	D-WP(C)/42074/2023	SARAT SAHOO	CHITTARANJAN SWAIN	
	WP(C)/42074/2023	MP		2492/2026
172	D-WP(C)/4830/2026	BINDI MOHANTY	PRONOY MOHANTY	
	WP(C)/ /	MP		2493/2026
173	D-WP(C)/4828/2026	K. PRAKASH RAO	SATYABRATA MOHANTY (1)	
	WP(C)/ /	MP		2494/2026
174	D-WP(C)/4733/2023	SUSHREE SASMITA DAS	SAMEER KUMAR DAS	
	WP(C)/4733/2023	MP		2495/2026
175	D-WP(C)/4833/2026	PRAKASH KUMAR PRADHAN	SANTOSH KUMAR DASH	
	WP(C)/ /	MP		2496/2026
176	D-WP(C)/4832/2026	ARABINDA DAS	SOUMYA MISHRA	
	WP(C)/ /	MP		2497/2026
177	D-WP(C)/4837/2026	RATNAKAR SAHANI	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		2498/2026
178	D-WP(C)/1127/2025	CHINMAYEE MISHRA	BUDHADEV ROUTRAY	
	WP(C)/1908/2025	MP		2499/2026
179	D-WP(C)/4839/2026	MISRA PANCHABIHA	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		2500/2026
180	D-WP(C)/3391/2026	DILLIP KUMAR SAHOO	RAKESH KUMAR SARANGI	
	WP(C)/ /	MP		2501/2026
181	D-WP(C)/4851/2026	DHIRENDRA SAHOO	BISWAJIT MOHAPATRA	
	WP(C)/ /	MP		2502/2026
182	D-WP(C)/20682/2012	B.M.,TATA AIG LIC LT	M/SANAND CH.SWAIN	
	WP(C)/20682/2012	MP		2503/2026
183	D-WP(C)/4852/2026	CHETAWANI BADAIAK	ASMIYA RANJAN MAJHI	
	WP(C)/ /	MP		2504/2026

184	D-WP(C)/4750/2026 WP(C)/ /	SUNITA NAG @ PRADHAN MP	KRISHNA CHANDRA SAHU	2505/2026
185	D-WP(C)/4850/2026 WP(C)/ /	SHOBHARANI SUTAR MP	AKSHAYA KUMAR PANDEY	2506/2026
186	D-WP(C)/4855/2026 WP(C)/ /	GOPABANDHU SAHOO MP	MANAS KUMAR CHAND	2507/2026
187	D-WP(C)/4860/2026 WP(C)/ /	DEBENDRA KUMAR PANDA MP	AKSHAYA KUMAR PANDEY	2508/2026
188	D-WP(C)/4868/2026 WP(C)/ /	RABINDRA BARIK MP	JAJATI KESHARI KHUNTIA	2509/2026
189	D-WP(C)/4877/2026 WP(C)/ /	DHANUARJAYA MAHANTA MP	BANSHIDHAR SATAPATHY	2510/2026
190	D-WP(C)/1201/2026 WP(C)/2126/2026	ANANTA KISHOR NANDA MP	AMIT PRASAD BOSE	2511/2026
191	D-WP(C)/51459/2025 WP(C)/3866/2026	PUSPA RANA MP	SUBRATA MISHRA	2512/2026
192	D-WP(C)/4881/2026 WP(C)/ /	MAA BHAGABATI SELF HELP GROUP, BALUBHANGA, KUMHARASOREN MP	CHITRA KUMAR SAHOO	2513/2026
193	D-WP(C)/48002/2025 WP(C)/33702/2025	JAGABANDHU MOHANTY MP	SANDIPAN MISHRA	2514/2026
194	D-WP(C)/4894/2026 WP(C)/ /	GOBINDA SAHU MP	TRILOCHAN NANDA	2515/2026
195	D-WP(C)/4909/2026 WP(C)/ /	KABITARANI AYACH MP	TUSHAR KANTA NAYAK	2516/2026
196	D-WP(C)/4906/2026 WP(C)/ /	RASMITA PATRA MP	SUBRATA MISHRA	2517/2026
197	D-WP(C)/4911/2026 WP(C)/ /	RAMAKANTA SWAIN MP	AMIYA KUMAR MOHANTY	2518/2026
198	D-WP(C)/4914/2026 WP(C)/ /	DUSMANTA KUMAR DALAI MP	TUSHAR KANTA NAYAK	2519/2026
199	D-WP(C)/4843/2026 WP(C)/ /	M/S RAINBOW ADVERTISERS MP	CHOUDHURY SATYAJIT MISRA	2520/2026
200	D-WP(C)/4843/2026 WP(C)/ /	M/S RAINBOW ADVERTISERS MP	CHOUDHURY SATYAJIT MISRA	2521/2026
201	D-WP(C)/4915/2026 WP(C)/ /	PRAVAKAR BEHERA MP	TUSHAR KANTA NAYAK	2522/2026
202	D-WP(C)/4917/2026 WP(C)/ /	M/S LIONS CLUB, CUTTACK MP	SUBHANKAR ROUT	2523/2026
203	D-WP(C)/4918/2026 WP(C)/ /	SARAT KUMAR SHASINI MP	TUSHAR KANTA NAYAK	2524/2026
204	D-WP(C)/54916/2025 WP(C)/3878/2026	SANTOSH PRADHAN MP	SANJIB KUMAR BHANJADEO	2525/2026
205	D-WP(C)/4920/2026 WP(C)/ /	PADMANAV PANDA MP	TUSHAR KANTA NAYAK	2526/2026
206	D-WP(C)/4923/2026 WP(C)/ /	BALARAM MALLICK MP	TUSHAR KANTA NAYAK	2527/2026
207	D-WP(C)/4921/2026 WP(C)/ /	SHEIKH ESROF MP	SUBHANKAR ROUT	2528/2026
208	D-WP(C)/4922/2026 WP(C)/ /	M/S PD AGRAWAL, CHHATTISGARH MP	SWAPNIL ROY	2529/2026
209	D-WP(C)/4925/2026 WP(C)/ /	RAMESH KUMAR PRADHAN MP	TUSHAR KANTA NAYAK	2530/2026
210	D-WP(C)/4928/2026 WP(C)/ /	PRITAM NAIK MP	TUSHAR KANTA NAYAK	2531/2026
211	D-WP(C)/4929/2026 WP(C)/ /	YUDHISTHIRA PARIDA MP	TUSHAR KANTA NAYAK	2532/2026
212	D-WP(C)/4934/2026 WP(C)/ /	KENDRAPARA COLLEGE, KENDRAPARA MP	SIDHARTH SHANKAR PADHY	2533/2026
213	D-WP(C)/4939/2026 WP(C)/ /	SUJIT DEHURI MP	HRUDANANDA MOHAPATRA	2534/2026
214	D-WP(C)/4940/2026 WP(C)/ /	SAROJ KUMAR NAYAK MP	BISWA CHANDAN MOHANTY	2535/2026
215	D-WP(C)/4946/2026	GOPINATH NAYAK	SOUMYAKANTA MOHAPATRA	

	WP(C)/ /	MP		2536/2026
216	D-WP(C)/4895/2026	MOHAPATRA KALIDAS JAYASINGH	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		2537/2026
217	D-WP(C)/4949/2026	MANJARI DEVI COLLEGE, KHORDHA	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		2538/2026
218	D-WP(C)/4951/2026	KIRANBALA PANI	AMIYA BHUSAN DASH	
	WP(C)/ /	MP		2539/2026
219	D-WP(C)/4955/2026	BHAIRAB CHANDRA ROUL	PRASANNA KUMAR RATH (1)	
	WP(C)/ /	MP		2540/2026
220	D-WP(C)/4896/2026	SUBASH CHANDRA PATRA	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		2541/2026
221	D-WP(C)/4958/2026	BREATHETHEGREEN INDIA PVT. LTD., CUTTACK	MITABH MISHRA	
	WP(C)/ /	MP		2542/2026
222	D-WP(C)/4961/2026	PRAFULLA KUMAR BEHERA	ASHOK DAS	
	WP(C)/ /	MP		2543/2026